

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1094/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES:

Mr. Makalu Trading Ltd.
V/s.

Mr. Topworth Urja & Metals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Mr. Mustafa Doctor (Sr. Adv.)

Mr. Rishabh Jaisani

Mr. Hitesh Agrawal

1/6 Rajani Associates
Advocates for
Corporate Debtor



ORDER

CP No. 1094/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel having realized some shortfalls are present in the Company Petition, at his request, the Petition is hereby dismissed as withdrawn giving liberty to file a fresh in accordance with law.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)